

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.1066
TO BE ANSWERED ON 21.12.2017

Coverage under Drinking Water Scheme

1066. SHRI BISHNU PADA RAY:

DR. P.K. BIJU:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of fully covered, partially covered and quality affected regions in the country including Andaman and Nicobar Islands and Kerala regarding drinking water, State/ UT-wise;
- (b) the details of funds released and utilized for drinking water projects during each of the last three years and the current year, State/UT-wise; and
- (c) whether the Government has reviewed the implementation of schemes for drinking water and if so, the details and outcome thereof, State/UT-wise?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

(a) & (b) The details of fully covered, partially covered and quality affected regions in the country including Andaman and Nicobar Islands and Kerala are at Annexure-I. Further under National Rural Drinking Water Programme (NRDWP), this Ministry does not release funds scheme/project wise. Funds are released to States for coverage of Rural Water Supply in the States/UTs. As reported by States on the online portal of the Ministry, the State/UT-wise details of funds released and utilized for drinking water under NRDWP during each of the last three years and the current year (as on 15.12.2017) are at Annexure-II.

(c) Providing drinking water supply to the rural population is a dynamic and continuous process. The physical & financial progress of NRDWP is monitored in National / Regional / State level review meetings, conferences and video-conferences. The last National Level Review Meeting with State Ministers and Secretaries of Departments of State Governments for Rural Drinking Water Supply was held on 22nd March, 2017. Performance of States is also reviewed during Annual Action Plan (AAP) meeting held during February/March by the Ministry every year. In the last review meeting, States have been asked to focus on completion of ongoing schemes with special focus on Arsenic/Fluoride affected habitations, piped water supply in SansadAdarsh Gram Yojna (SAGY) Gram Panchayats and Open Defecation Free declared villages. As a result of continuous reviews and monitoring, 18,737 number of multi-village schemes (MVS) and 4,68,718 number of single-village schemes (SVS) have been commissioned from 2009-10 to 2016-17 in various States as reported by them in the web-portal of the Ministry. The State-wise details is given at Annexure-III.

Annexure-I					
Annexure referred to in part (a) of Lok Sabha Unstarred Q. No. 1066 due for reply on 21.12.2017					
Status of Rural Habitation with respect to Drinking Water Supply as on 15.12.2017					
S.No.	State	Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations	No of Quality Affected Habitations
1	Andaman and Nicobar	400	324	76	0
2	Andhra Pradesh	48363	33258	14687	418
3	Arunachal Pradesh	7582	2918	4633	31
4	Assam	88099	52826	24249	11024
5	Bihar	110234	67376	38627	4231
6	Chattisgarh	74685	70488	3027	1170
7	Goa	347	345	2	0
8	Gujarat	36066	36063	3	0
9	Haryana	7948	7597	223	128
10	Himachal Pradesh	53604	42790	10814	0
11	Jammu and Kashmir	15958	8993	6948	17
12	Jharkhand	120764	116970	898	2896
13	Karnataka	60248	23399	35784	1065
14	Kerala	21551	4909	16279	363
15	Madhya Pradesh	128061	127793	81	187
16	Maharashtra	99732	87075	12374	283
17	Manipur	3788	2227	1561	0
18	Meghalaya	10475	1758	8685	32
19	Mizoram	738	468	270	0
20	Nagaland	1452	680	742	30
21	Odisha	157773	138916	15806	3051
22	Puducherry	266	153	113	0
23	Punjab	15384	9975	1764	3645
24	Rajasthan	121648	55873	45882	19893
25	Sikkim	2084	750	1334	0
26	Tamil Nadu	100204	93468	6538	198
27	Telangana	24562	13709	9503	1350
28	Tripura	8723	4576	1603	2544
29	Uttar Pradesh	260027	256302	2346	1379
30	Uttarakhand	39360	22229	17115	16
31	West Bengal	105905	51084	36009	18812
Total		1726031	1335292	317976	72763
Percentage			77.36	18.42	4.22

Annexure-II**Annexure referred to in part (b) of Lok Sabha Unstarred Q. No. 1066 due for reply on 21.12.2017****State-wise OB, Allocation and Release under NRDWP****(Rs. in crores)**

S.No.	State	2014-15		2015-16		2016-17		2017-18 as on 15.12.2017	
		Release	Exp.	Release	Exp.	Release	Exp.	Release	Exp.
1	ANDAMAN and NICOBAR	0.81	0.43	0.16	0	0.22	0	0	0
2	ANDHRA PRADESH	377.78	427.08	170.05	190.6	204	157.38	119.85	130.99
3	ARUNACHAL PRADESH	109.83	119.5	65.4	66.23	110.84	113.71	58.4	4.07
4	ASSAM	585.32	586.88	284.11	216.2	348.06	206.61	158.8	138.15
5	BIHAR	399.11	381.9	202.73	295.38	373.81	473.29	215.28	120.03
6	CHATTISGARH	150.74	173.08	60.83	64.64	84.28	65.66	31.23	36.9
7	GOA	0	0	1.66	0	1.19	3.35	0	0
8	GUJARAT	405.58	491.44	238.91	274.78	278.5	265.16	107.06	132.49
9	HARYANA	277.98	228.82	122.65	150.74	111.53	116.42	51.83	52.11
10	HIMACHAL PRADESH	120.89	120.18	64.38	69.88	83.31	66.04	31.22	49.73
11	JAMMU AND KASHMIR	474.41	458.03	192.12	222.16	225.14	219.94	87.74	89.1
12	JHARKHAND	175.18	206.88	132.09	133.7	131.74	157.89	90.09	94.85
13	KARNATAKA	563.91	622.37	278.08	366.68	343.72	341.33	123.58	77.28
14	KERALA	124.1	131.86	48.05	64.45	75.22	74.21	47.8	24.78
15	MADHYA PRADESH	440.18	399.94	193.73	381.15	232.26	212.48	86.71	75.25
16	MAHARASHTRA	748.23	901.96	330.88	584	404.45	412.32	161.08	105.16
17	MANIPUR	88.54	92.25	27.92	43.44	40.61	18.87	15.66	41.94
18	MEGHALAYA	69.5	81.02	31.24	30.92	40.42	49.29	34.27	18.85
19	MIZORAM	34.5	39.81	17.32	23.16	24.49	24.82	10.91	8.65
20	NAGALAND	101.44	86.45	38.53	61.9	36.84	40.2	12.81	13
21	ODISHA	230.67	272.83	103.19	165.25	134.96	100.59	44.98	27.94
22	PUDUCHERRY	0	0	0	0	0.29	0	0	0
23	PUNJAB	97.38	90.23	42.79	36.57	51.89	53.56	17.97	28.76
24	RAJASTHAN	1304.64	1386.79	526.75	480.21	1072.92	681.21	261.84	400.07
25	SIKKIM	31.7	32.03	12.05	12.49	19.42	16.51	2.91	6.43
26	TAMIL NADU	382.46	432.39	182.35	164.85	174.68	188.98	101.77	62.88
27	TELANGANA	212.24	189.25	97.71	106.42	133.09	111.89	422.41	386.8
28	TRIPURA	68.31	64.81	31.68	39.97	43.73	38.73	13.69	20.13
29	UTTAR PRADESH	1073.22	1146.18	490.31	690.46	621.95	639.54	234.14	342.63
30	UTTARAKHAND	111.48	138.05	60.06	99.79	88.19	99.95	58.81	55.92
31	WEST BENGAL	431.09	480.72	216.85	288.75	440.15	444.86	337.05	198.38
Total		9191.22	9783.16	4264.58	5324.77	5931.9	5394.79	2939.89	2743.30

Annexure-III

Annexure referred to the reply of Part (c) of LS Unstarred Question No. 1066 due to be answered on 21.12.2017			
S. No.	State Name	Numbers of Piped Water Supply Schemes completed from 2009-10 to 2016-17	
		Multi Village Scheme (MVS)	Single Village Scheme(SVS)
1	ANDAMAN and NICOBAR	3	3
2	ANDHRA PRADESH	387	30019
3	ARUNACHAL PRADESH	147	5581
4	ASSAM	1744	3199
5	BIHAR	201	1945
6	CHATTISGARH	192	31167
7	GOA	0	1
8	GUJARAT	440	22223
9	HARYANA	943	4960
10	HIMACHAL PRADESH	2675	2451
11	JAMMU AND KASHMIR	1091	1567
12	JHARKHAND	283	10798
13	KARNATAKA	1491	183884
14	KERALA	132	302
15	MADHYA PRADESH	130	13650
16	MAHARASHTRA	1491	32175
17	MANIPUR	226	1663
18	MEGHALAYA	322	2583
19	MIZORAM	52	434
20	NAGALAND	28	2866
21	ODISHA	1400	14953
22	PUDUCHERRY	3	1
23	PUNJAB	604	2276
24	RAJASTHAN	1819	12630
25	SIKKIM	17	1787
26	TAMIL NADU	700	50753
27	TELANGANA	328	23859
28	TRIPURA	399	4651
29	UTTAR PRADESH	433	3145
30	UTTARAKHAND	537	2914
31	WEST BENGAL	519	278
	TOTAL	18737	468718